

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 135
Co.Appeal 139 of 2020

Order under Section 252(3)

IN THE MATTER OF:

Krishna Gopal Mor
(Siddharth Polytex Pvt Ltd)
V/s
ROC Gujarat

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

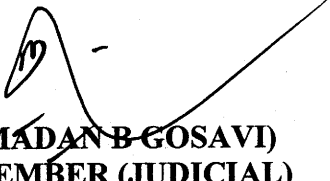
For the Applicant : PCS, Mr. Dhiren Dave.
For the Objector : PCS, Mr. S.K. Jain.

ORDER

We direct the Appellant to upload the documents/pleadings on E-portal within two weeks.

The matter stands adjourned for further consideration on 26.10.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)